

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2595**  
TO BE ANSWERED ON THE 1<sup>ST</sup> AUGUST, 2017

**CROPS DAMAGED BY EXTREME WEATHER IN KERALA**

2595. SHRI K.C. VENUGOPAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to provide financial assistance from the National Disaster Relief Fund (NDRF) to the victims of extreme weather in the State like Kerala;
- (b) if so, the details thereof;
- (c) whether the Government proposes to assess the crop damages due to the extreme weather in the current monsoon season; and
- (d) if so, the details thereof ?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI S.S. AHLUWALIA)

(a) & (b): During 2016-17, the Government of Kerala declared drought in all 14 districts in the States and submitted Memorandum seeking financial assistance of Rs.992.50 crore (revised to Rs.1019.90 crore), for drought relief. An Inter-Ministerial Central Team (IMCT) visited the State for assessment of the drought situation and requirement of financial assistance. The report/recommendations of the IMCT were considered by the Sub Committee of National Executive Committee (SC-NEC). Clarifications, as desired by the SC-NEC, have been received from the State Government for suitable action as per the established procedure.

(c) & (d): The IMCT which visits the State for assessment of the drought situation, inter-alia, assesses the damage to crops also. The State Government of Kerala has neither reported any drought situation nor submitted any Memorandum for financial assistance from NDRF for drought relief so far in 2017-18.

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